

12

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 123/NCLT/AHM/2017


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**

Name of the Company: Brij Alloys Pvt. Ltd.
Global Electrodes Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

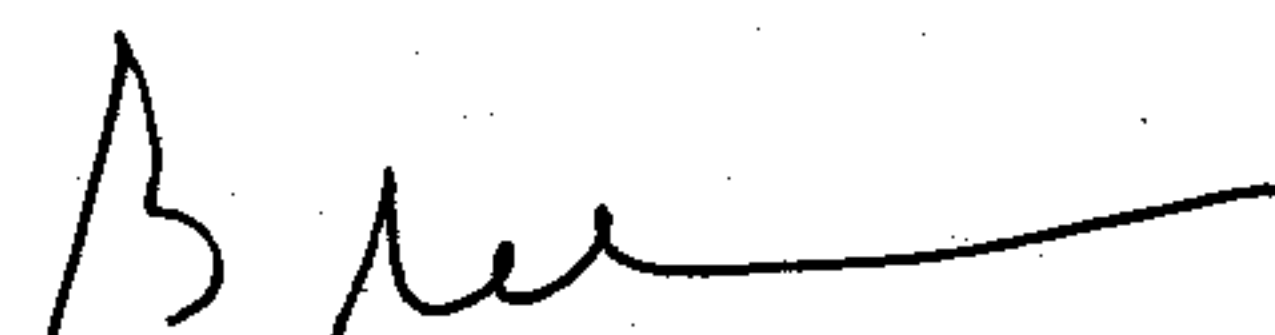
1.	On behalf of PAVAN S. GODIAWALA	Advocate	Petitioner	
2.	ISHAN.P. SHAH	Advocate		


ORDER

Learned Advocate Mr. Ishan Shah i/b Learned Advocate Mr. Pavan Godiawala
present for Applicants.

At request of learned counsel for applicants.

List the matter on 09.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 23rd day of October, 2017.